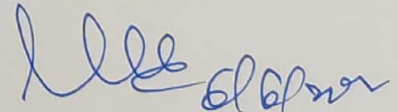


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 08.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) AS 79/2019 2) AS 80/2019 3) AS 149/2019 4) AS 157/2019</p>	<p align="center"><u>ARGUMENTS</u></p> <p>1) S.C. 168/2013 2) S.C. 121/2014 3) S.C. 110/2015 4) Crl.Misc. 573/2020 5) Crl.Misc. 334/2020</p> <p align="center"><u>OBJECTION</u></p> <p>6) Crl.Misc. 493/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p align="center"><u>FOR COMPLIANCE</u></p> <p>7) Crl.Misc. 527/2020 8) Crl.Misc. 560/2020</p> <p align="center"><u>TO HEAR</u></p> <p>9) Crl.A 26/2020 10) Crl.Misc 567/2020 11) Crl.Misc. 392/2020 12) Crl.Misc. 407/2020 13) Crl.Misc. 440/2020 14) Crl.Misc. 480/2020</p> <p align="center"><u>ORDERS</u></p> <p>15) Crl.Misc. 539/2020 16) Crl.Misc. 558/2020</p>



Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 08.06.2020 are posted to 23.06.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

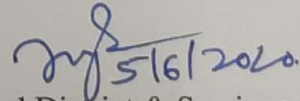
**II ADDITIONAL DISTRICT & SESSION COURT
CAUSE LIST 08.06.2020.**

Sl	Case No.	Stage
1	Spl. Case 40/2013	Hearing
2	Spl. Case 148/2014	Hearing
3	Crl. Misc No.319/2020	Hearing
4	Crl. Misc No.492/2020	Hearing
5	Crl. Misc No.509/2020	Hearing
6	Crl. Misc No.518/2020	Hearing
7	Crl. Misc No.533/2020	Objection
8	Crl. Misc No.534/2020	Objection
9	Crl. Misc No.561/2020	Objection
10	Crl. Misc No.562/2020	Objection
11	Crl. Misc No.568/2020	Objection
12	Crl. Misc No.571/2020	Objection
13	Crl. Misc No.572/2020	Objection
14	Crl. Misc No.576/2020	Objection
15	Crl. Misc No.577/2020	Objection
16	Crl. Misc No.580/2020	Objection
17	Crl. Misc No.585/2020	Objection
18	Crl. Misc No.586/2020	Objection
19	Crl. Misc No.594/2020	Objection
20	Crl. Misc No.596/2020	Objection
21	Crl. Misc No.601/2020	Objection
22	Crl. Misc No.604/2020	Objection
23	Cr No. 36/2020	Objection
24	Spl. Case 115/2020(Advance)	Hearing
25	Spl. Case 121/2012(Advance)	Hearing

Note: Other cases are adjourned as per direction of Hon'ble HCK

IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 08-06-2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEARING</u></p> <p>1. R.A.8/2019</p> <p><u>ARGUMENTS</u></p> <p>2. RA.100/2018 3. RA.9/2019 4. RA.35/2019</p> <p><u>ORDER</u></p> <p>5. M.A.22/2018 6. M.A.23/2018</p>	<p><u>NOTICE</u></p> <p>1. CRL.MISC.569/2020 2. CRL.MISC.578/2020 3. CRL.MISC.566/2020</p> <p><u>OBJECTION</u></p> <p>4. SC.9/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>ARGUMENTS</u></p> <p>7. RA.45/2019 8. RA.46/2019 9. RA.47/2019 10. RA.64/2019</p> <p><u>ORDER</u></p> <p>11. M.C.53/2020</p> <p><u>JUDGEMENT</u></p> <p>12. M.A.8/2019</p>	<p><u>NOTICE</u></p> <p>5. CRL.MISC.590/2020 6. CRL.MISC.595/2020</p> <p><u>JUDGMENT</u></p> <p>7. CRL.A.120/2018 8. CRL.A.128/2018</p>



VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. Other cases listed on 8-06-2020 are posted to 10-06-2020.
2. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:08/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<u>ARGUMENTS</u> 1) R.A.1/2017 2) R.A.21/2017 3) R.A.23/2017 4) R.A.25/2017 5) R.A.76/2017 6) R.A.89/2017 7) CrI.A.73/2018 8) CrI.A.30/2019 9) M.A.10/2019	<u>ARGUMENTS</u> 1) CrI.Misc 570/2020 2) CrI.Misc. 579/2020 3) CrI.Misc. 581/2020 <u>Judgement</u> 1) R.A.208/2016 2) S.C.82/2011 3) S.C.349/2011 4) S.C.369/2011 5) CrI.A.58/2016 6) CrI.A.159/2018 7) CrI.A.58/2017 <u>HBC</u> 1) SC 285/2019

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. Other cases listed on 8/6/2020 are posted to 22/6/2020